

IN THE HIGH COURT OF ORISSA AT CUTTACK

W.P.(C) No. 942 of 2021

*Anita Budhia*

....

*Petitioner*

Mr. Goutam Kumar Acharya, Senior Advocate

-versus-

*State of Odisha and Others*

....

*Opposite Parties*

Mr. A.P. Das, Addl. Standing Counsel

Mr. Devashis Panda, Advocate

Mr. Prasanna Kumar Parhi, Asst. Solicitor General

Mr. A. Mohanty, Advocate for Maitree Sansad

**CORAM:**

**THE CHIEF JUSTICE**

**JUSTICE R.K. PATTANAİK**

**ORDER**

**17.02.2022**

**Order No.**

10.

1. Affidavit filed by the State Government be brought on record.

2. List on 12<sup>th</sup> April, 2022.

*(Dr. S. Muralidhar)*  
*Chief Justice*

*(R.K. Pattanaik)*  
*Judge*